

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOKATA BENCH

EA No. 1 of 2024/EZ

ORIGINAL APPLICATION NO. 166/2022/EZ

Veterans Forum For Transparency in Public Life

...Applicant

VERSUS

Bihar State Housing Board & Ors.

...Respondents

INDEX

Sl no	Annexures	Particulars	Page no
1		Affidavit along with the Verification	1-
2	A	Copy of the said letter dated 20.12.24	
3	B	Copy of the said letter dated 30.12.24	

Date: January, 2025

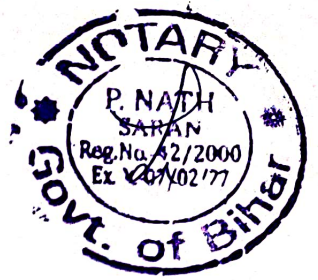
Filed by

Surendra Kumar

Advocate

9/11/25

~~Aman Samir~~
~~Sri Ram Balak Das~~
~~Chapra~~
~~Saran~~
~~9/11/25~~
~~9/11/25~~



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE, KOKATA BENCH
 EA No. 1 of 2024/EZ
 ORIGINAL APPLICATION NO. 166/2022/EZ

Veterans Forum For Transparency in Public Life

...Applicant

VERSUS

Bihar State Housing Board & Ors.

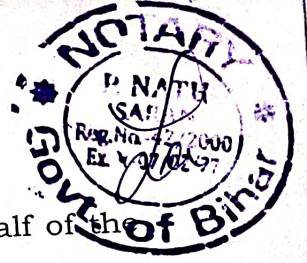
...Respondents

Short Affidavit on behalf of Respondent no. i.e. District Magistrate, Saran, Bihar

I, **Aman Samir** son of **Sri Ram Balak Das** , aged about **37** years,
 working for gain at **District Magistrate, Saran, Chapra** do hereby
 solemnly affirm and say as follows:-

1. I am the District Magistrate Saran, Bihar being respondent no. ...
 herein. I am acquainted with the facts and circumstances of the

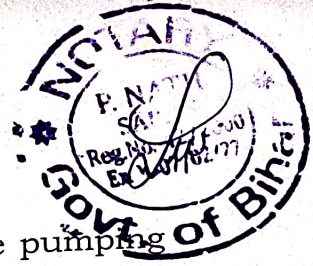




case and I am competent to affirm this affidavit on behalf of the respondent herein.

2. I affirm this affidavit in terms of the solemn orders dated 18.11.2024 passed by the Hon'ble Justice B. Amit Sthalekar and Hon'ble Justice (Dr.) A. Senthil Vel EM, National Green Tribunal, Eastern Zone Bench, Kolkata. That on 18.11.2024 this Hon'ble was pleased to direct the District Magistrate, Saran inter alia to file counter affidavit regarding status of work. and to file reply against allegation of water logging in the area concerned.
3. That to meet all the query made by the Hon'ble NGT the District Magistrate, Saran call for an up to date report from the Project Director, BUIDCO, Saran regarding ATR / progress of work who vide letter no.-826 dated 20.12.2024 communicated and informed that work under scheme of Namami Gange has been completed and its maintenance work is going on. He further reported that in area





of Prabhunath Nagar 2.2 km Sewerage network on line pumping Station and an Intermediate Pumping Station (IPS-C) is working properly.

Photo copy of the letter no.- 826 dated 20.12.2024 is being annexed and marked as Annexure- "A"

4. That apart from this it is relevant to mention here that an up to date report was also called for up to date report from Chief Executive Officer, District Board, Saran regarding said water logging and Box drain. Accordingly after spot verification the Assistant Engineer, District Board, Saran vide letter no.- 172 dated 30.12.2024 specifically reported with Photographs that at present there is no water logging in RCC Box Drain and area of Prabhunath





Nagar. He further reported that 75 % of work of RCC Box drains has been completed and the rest work is in progress.

Photo copy of letter no.- 172 dated

30.12.2024 is being annexed and

marked as Annexure- B series

5. That from the above noted facts and report/s of the Assistant Engineer, District Board, Saran and report submitted by the Project Director, BUIDCO, Saran it comes out that nothing is pending at the level of the answering respondent .
6. It is therefore respectfully prayed that this Hon'ble Tribunal may graciously be pleased to grant time to submit further status report and pass order or orders as deem fit and proper in the interest of justice.
7. The statements made in paragraph no. 1 to 2 in the foregoing petition are true to my knowledge and those contained in





paragraph nos. 3 to 6 are matters of record and information derived from record, which are believed to be true and correct and the rest thereof including the prayer portion are my respectful submissions before this Hon'ble Tribunal.

Identified by me &

prepared in my office.

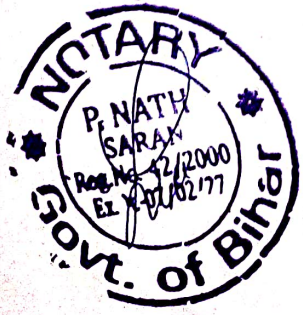
Advocate

✓ DEPONENT *[Signature]* 8/1/25

VERIFICATION

Verified by the Deponent named on this the th day of January, 2025

and I do hereby verify that all the facts mentioned in the affidavit are true to my Knowledge and no part thereof is false and nothing material has been concealed there from.

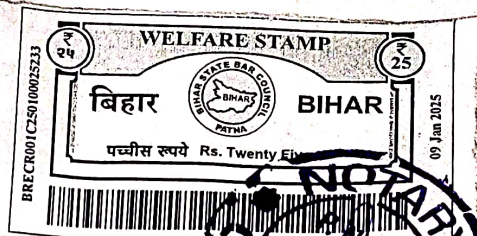


[Faint text]

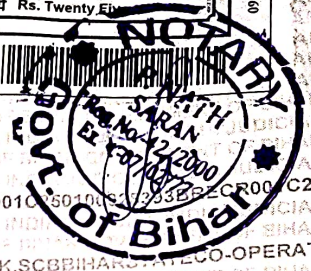
[Signature]

DEPONENT *[Signature]* 8/1/25

250100028393BRECRO0



INDIA JUDICIAL Government of Bihar



e-Court Fee

e-Court Fee Receipt No. : BRECR001C250100028393
 Date & Time : 09-Jan-2025 02:10 PM
 Name of the ACC/ Registered User : Bihar State Co-operative Bank, SCB
 Location : Civil Court Saran
 Name of Applicant : AMAN SAMIR
 e-Court Fee Amount : 100 (One Hundred Rupees Only)




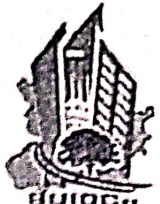
IN 2500060125

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at <https://onibandhan.bihar.gov.in> or using onibandhan Mobile App.
2. Any discrepancy in the details on this Certificate and as available on the website/Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

Annexure - " A "

32

 <p>बिहार सरकार</p>	<p>परियोजना निदेशक का कार्यालय बिहार शाहरी आवासीय संरचना विकास निगम लि० बुडको, छपरा (सारण)</p> <p>कमिश्नरी कॉलोनी, जिला अल्पसंख्यक कल्याण पदाधिकारी, के आवास के बगल में छपरा, सारण-841301, Email-buidcosaran@gmail.com</p>	 <p>BUIDCO Building Better Tomorrow</p>
--	--	--

पत्रांक- 826

दिनांक- 20/12/2024

सेवा में,

जिला पदाधिकारी,
सारण, छपरा।

विषय :- Execution Application No.01/2024/EZ In OA No.-166/2022 EZ veterans forum for
Transparency in Public Life Vrs Bihar State Housing Board and Others के संबंध में।

प्रसंग :- भवदीय पत्रांक-3632 दिनांक-17.12.2024.

महाराज,

उपरोक्त विषयक प्रसांगिक पत्र के आलोक में कहना है कि Execution Application No.01/2024/EZ In
OA No.-166/2022 EZ veterans forum for Transparency in Public Life Vrs Bihar State Housing Board and
Others में National Green Tribunal, Eastern Zone, Kolkata द्वारा दिनांक-18.11.2024 को पारित आदेश की
वेबप्रति संलग्न अद्यतन प्रगति प्रतिवेदन कि मांग कि गई है। उक्त के आलोक में कहना है कि छपरा शहर
अन्तर्गत नमामि गंगे योजना का कार्य पूर्ण करते हुए दिनांक-10.12.2024 से रख-रखाव प्रारंभ कर दिया गया है।
प्रमुनाथ नगर क्षेत्र में 2.2 कि०मि० सिवरेज नेटवर्क, 3 अदद Online Pumping Station एवं एक Intermediate
Pumping Station (IPS-C) कारररल है।

Handwritten signature and date: 20.12.24

विश्वासभाजन

Handwritten signature and date: 20/12/24

परियोजना निदेशक
बुडको, छपरा (सारण)

Handwritten signature and date: 20/12/24

जिला अभियंता कार्यालय, जिला परिषद, सारण छपरा।
पत्रांक 172 / दिनांक 30.10.24

315

श्री दीना नाथ दत्ता,
सहायक अभियंता,
जिला परिषद, सारण छपरा।

Annexure - "B"

सेवा में,
परियोजना निदेशक,
BUIDCO, सारण छपरा।

विषय:- Status Report on Water Logging Issues in Prabhunath Nagar Colony and nearby area and verification of GPS Map Photographs on 30.10.2024.

महोदय,


उपरोक्त विषयक के सन्दर्भ में सूचित करना है कि छपरा शहर प्रभुनाथ नगर स्थित हाउसिंग कॉलोनी में जल-जमाव की समस्या से निजात पाने के लिए माननीय राष्ट्रीय हरित अधिकरण पूर्वा नय कोलकत्ता में दायर O.A. No. 166/2022/EZ, Venerans Forum for Transparency in Public in Life Vs. Bihar State Housing Board & Ors. में 1. Bihar State Housing Board 2. Department of Housing and Urban Development 3. Bihar State Pollution Control Board 4. District Magistrate Saran 5. Nagar Nigam, Chapra 6. Zila Parishad, Saran 7. Gram Panchayat, Sadha 8. IRCON 9. Department of Environment, Forests & Climate Change, को पार्टी बनाया गया है। उक्त याद में जिला परिषद सारण को R.C.C. Box Drain का निर्माण कार्य पूर्ण कराकर प्रतिशपथ-पत्र दायर किया जाना है जिसके दिनांक 10.01.2025 को सुनवाई होनी है के संदर्भ में कहना है कि अधोहरस्ताक्षरी एवं कनीय अभियंता, जिला परिषद, सारण द्वारा संयुक्त रूप से दिनांक 20.12.2024 को स्थल का निरीक्षण किया गया। निरीक्षण के क्रम में पाया गया कि जिला परिषद के द्वारा कराये जा रहे R.C.C. Box Drain कार्य में कहीं भी water logging की समस्या नहीं है। water logging पथ के दोनों तरफ Low land (जल कुंभी) एवं प्रभुनाथ नगर हाउसिंग कॉलोनी एवं आस-पास के एरिया का है। ये सभी जल-जमाव का क्षेत्र जिला परिषद के क्षेत्राधिकार में नहीं आता है। इन सभी स्थलों के water logging की समस्या से निजात पाने हेतु पूरे क्षेत्र का परियोजना तैयार कर भवदीय द्वारा कार्य कराया जा रहा है।

प्रभुनाथ नगर के आस-पास के एरिया का दिनांक 30.10.2024 को लिये गए GPS Map Photographs में दिख रहे जल-जमाव के जाँच हेतु दिनांक 20.12.2024 को स्थल का निरीक्षण किया गया। दिनांक 20.12.2024 को लिये गये GPS Map Photographs के अवलोकन से स्पष्ट हो पायेगा कि वर्तमान में Prabhunath Nagar Colony एवं आस-पास के एरिया में जल-जमाव की समस्या नहीं है। जिला परिषद के द्वारा R.C.C. Box Drain का निर्माण कार्य कराया जा रहा है जो 75% पूर्ण हो चुका है, एवं आगे कार्य प्रगति में है।

प्रतिवेदन समर्पित।

अनु०:-दिनांक 30.10.2024 एवं 20.12.2024
का GPS Map Photographs


विश्वासभाजन


सहायक अभियंता
जिला परिषद, सारण छपरा।

जापाक : 172 दिनांक : 30.10.24


प्रतिलिपि : जिला पदाधिकारी, सारण छपरा की सेवा में सादर सूचनार्थ समर्पित।
प्रतिलिपि : नगर आयुक्त, नगर निगम, सारण छपरा को सूचनार्थ समर्पित।

अनु०:-दिनांक 30.10.2024 एवं 20.12.2024
का GPS Map Photographs


सहायक अभियंता
जिला परिषद, सारण छपरा।

प्रतिलिपि : मुख्य कार्यपालक पदाधिकारी, जिला परिषद, सारण छपरा की सेवा में सादर सूचनार्थ समर्पित।

अनु०:-दिनांक 30.10.2024 एवं 20.12.2024
का GPS Map Photographs


सहायक अभियंता
जिला परिषद सारण, छपरा।

